

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 197/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company	Tara Chand Bhar & Ors.-Vs-S.A Cold Storage Pvt Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mr Ratnanto Banerji, Sr
2) Mr Sidhanta Sharma, Adv
3) Ms Urmila Chakrabarty, Adv
4) Mr. Priyanka Tiporewar, Adv.
5) Mr Namrales Banu, Adv
1. Rishabhoto Kumar Mehta Adv
2. PATITA PARANBIMETA Adv
3. KULIP MAHAR Adv
- per
5/1/18
- for 1.
- 5/1/2018

ORDER

Ld. Counsel for the petitioners and the respondents is present.

Both the parties are directed to file written submissions within 2 weeks from today with a copy in advance to the opposite parties.

List it on 16/02/2018 for arguments.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)